NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

III DICATION NOMBER

PETITION NUMBER

: TCP/308/ (IB)/2017

NAME OF THE PETITIONER(S)

: INTEGREAT PMC INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: QUALITY INN BASARI

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner called absent. No representation. As per the directions, the Registry has sent notice to the petitioner on 24.7.2017 and 9.8.2017 and the same were delivered. In spite of receiving two notices, the petitioner is called absent. It appears that the petitioner is not interested to proceed with the matter. In the circumstances, the matter is dismissed in default.

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(K. Anantha Padmanabha Swamy) Member (Judicial)